

National Company Law Tribunal

Allahabad Bench

CP NO. 1/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: *M/s Amethi Humes Pvt Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *424 of the Company Act 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Siddharth Singh</i>	<i>Advocate</i>	<i>Petitioner</i>	<i>S. Singh</i>
2.	<i>Rohit Rajan Agarwal</i>	<i>Advocate</i>	<i>Respondent</i>	<i>R. Agarwal</i>

CP NO.1/ALD/2017

Parties are represented by their respective counsels. The case is adjourned for further hearing on 23<sup>rd</sup> January, 2018.

*Sd/-*

Dated:21.12.2017

H.P. Chaturvedi,  
Member (Judicial)

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)